BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO.-402/2024

(I.A. No. 459/2024)

IN THE MATTER OF:

GHIRRAU LAL MISHR AND ORS. **....APPLICANT**

VERSUS

STATE OF UTAAR PRADESH **...RESPONDENT(s)**

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THROUGH

BHANWAR PAL SINGH JADON
STANDING COUNSEL FOR THE STATE OF U.P. (NGT)
EMAIL- bhanwar09jadon@gmail.com

DATE:15.01.2025
PLACE:NOIDA

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO.-402/2024
(I.A. No. 459/2024)

IN THE MATTER OF:

GHIRRAU LAL MISHR AND ORS. **....APPLICANT**

VERSUS

STATE OF UTAAR PRADESH **...RESPONDENT(s)**

COMPLIANCE REPORT ON BEHALF OF DISTRICT MAGISTRATE, GONDA IN COMPLIANCE OF THE ORDER DT. 18.10.2024 PASSED BY THE HON'BLE NATIONAL GREEN TRIBUNAL

I, Neha Sharma, aged about 40 years, w/o Shri Darpan Amravanshi posted as District Magistrate of Gonda, State of Uttar Pradesh, presently at Gonda, do hereby solemnly affirm and state as under:

1. That I, the Deponent in the above captioned matter am fully conversant with the facts of the case and am competent and authorized to swear the present report.

2. That I state that the contents of the report has been drafted by my counsel on my instructions and the contents of the same are true to my knowledge and nothing material has been concealed therefrom.

3. That in the present matter, the issue is regarding the encroachment of flood plain area which would first require determination/demarcation of 'flood plain zone' of the Tedhi River.

4. That it is to be noted that the Tedhi River originates from Chitaurah Lake located at latitude 27.538831 and longitude 81.641290 in district Baraich. That the said river traverses through districts of Baraich and Gonda, flowing in a south-eastern direction and ultimately merges with Ghagra River near Village Lolpur situated in development block Vikramjot of district Basti. That the estimated total length of Tedhi river is about 230 Kms.

5. That it is to be submitted that the River Tedhi meets River Saryu which ultimately meets River Ganga and therefore, River Ganga (Rejuvenation, Protection and Management) Authorities Order, 2016 is applicable and flood plain zone has to be demarcated in manner as per the said order.

6. That the said matter was last listed for hearing on 18.10.2024 and as per the said order the Hon'ble National Green Tribunal directed as under:

   "9. In the circumstances, we direct District Magistrate, Gonda to ensure demarcation and identification of flood plain zone of River Tedhi by 15.01.2025 and submit a compliance report by 17.01.2025."

   A Copy of the Order dt. 18.10.2024 has been attached herein as Annexure A/1.

7. That a letter dt. 12.12.2024 was issued by the Survey of India (Director, UP Geospatial Directorate, Gomtinagar, Lucknow) to the Executive Engineer, Saryu Drainage Section-I Gonda (U.P.) stating the estimate cost of providing the high resolution Digital Elevation Model (DEM) is **Rs.**

1,34,64,000/- (Rupees One Crore Thirty Four Lakhs Sixty- Four Thousand Only).

A Copy of the letter dt. 12.12.2024 has been attached herein as Annexure A/2.

8. That it is to be submitted that the Director U.P. Geospatial Directorate, Gomtinagar, Lucknow (Survey of India) has written a letter dated 08.01.2025 to the Chief Engineer, (Saryu Project-I) Irrigation and Water Resources Department, Ayodhya (U.P.) stating that the financial mechanism for the receipt of funds pertaining to the project is currently under process. That the said letter emphasizes that a Letter of Authority (LOA) is to be executed by the state government to facilitate the direct utilization of the funds allocated to the Irrigation Department for the project's implementation. That the Survey of India has provided the Geographical Information System (GIS) data of 3 to 5 m contour interval with the said letter and has stated that a high resolution Digital Elevation Model (DEM) of the 1 m contour interval will be provided after the drone survey has been completed. That in the said letter, the proposed timeline for providing the said high resolution Digital Elevation Model (DEM) is 6 months.

A Copy of the letter dt. 08.01.2025 has been attached herein as Annexure A/3.

9. That with respect to the aforementioned letters, a report was prepared by the Irrigation Department and was subsequently approved by the District Magistrate, Gonda on 09.01.2025.

A Copy of the approval of District Magistrate dt. 09.01.2025 has been attached herein as Annexure A/4.

That the said report stated as under:

- That with respect to the flood plain zoning of the Tedhi River, a letter was addressed to the Director, National Institute of Hydrology (herein referred to as "NIH"), Roorkee, Uttarakhand, seeking the institute's specialized expertise along with a proforma invoice for the thematic work. Pursuant thereto, an advance payment amounting to 60% of the estimated cost, i.e., Rs. 17.70 lakhs out of the total proposed amount of Rs. 29.50 lakhs, was duly disbursed to NIH on 21.12.2024. In furtherance of the same, NIH has undertaken the work and has submitted a progress report representing the progress thus far. It has been expressly stated by NIH in the said progress report that the final comprehensive report shall be furnished by June 2025. That the data with respect to the said report was provided by the Irrigation Department to NIH via email dt. 03.01.2025.

  Copy of the NIH Report has been attached herein as Annexure A/5.

  Copy of the email dt. 03.01.2025 has been attached herein as Annexure A/6.

- That NIH, Roorkee has desired high resolution Digital Elevation Model (DEM) which will be provided by Survey of India (Director, UP Geospatial Regional Office, Gomti Nagar, Lucknow). That with respect to the same the Irrigation Department has received an amount of Rs. 134.64 lakhs from the State Government and it will be paid on receipt of proforma invoice from Survey of India.

- That the said report mentions the details of the Letter dt. 08.01.2025 as provided by the Survey of India (Director, UP Geospatial Directorate, Gomtinagar, Lucknow). [Refer @ Paragraph No. 8]

10. That the aforementioned report was sent for approval vide letters dt. 09.01.2025 to the State Government and the Joint Secretary, Irrigation and Water Resources Section-4.

Copies of the letters dt. 09.01.2025 has been attached herein as Annexure A/7.

11. It is pertinent to mention that a letter dated 10.01.2025 was issued by the Under Secretary, Government of Uttar Pradesh, to the Chief Engineer and Head of the Department, Irrigation and Water Resources Department, Lucknow, U.P. That through the said letter, the aforementioned report was duly approved, and directions were issued to file the report before the Hon'ble Tribunal and to apprise the State Government of the further actions taken in compliance.

A Copy of the letter dt. 10.01.2025 has been attached herein as Annexure A/8.

12. That it is to be submitted that as the Survey of India is seeking time of 6 months to provide a high resolution Digital Elevation Model (DEM) of the 1 meter contour interval, therefore, it is humbly requested to this Hon'ble Tribunal to kindly grant a timeline of 7 months to complete the entire process of delineation, ground truth verification and demarcation of the river Tedhi.

NOTARY Tripurari Prasad Upadhyay Advocate Reg. No. [illegible] Distt. Gonda GOVT. OF INDIA

13. Hence, the present report is being filed for the kind consideration and perusal of this Hon'ble Tribunal.

14. That I state that everything stated above has been stated by me in my official capacity on and derived from the official records and I state that nothing material has been concealed therefrom.

DEPONENT
जिलाधिकारी
गोण्डा

VERIFICATION

Verified at Gonda on this 15th day of January, 2025, that the contents of the above affidavit from paragraphs 1 to 13 are believed to be true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed therefrom.

NOTARY
GOVT. OF INDIA
Tripurari Prasad Upadhyay
Advocate
Reg. No. 13361
Distt. Gonda

DEPONENT
जिलाधिकारी
गोण्डा

Solemnly Affirmed &
Declared before me
on.. 15-01-25
Tripurari Prasad Upadhyay
Notary Distt Gonda (U.P.)

ANNEXURE-A1

Item No. 08 Court No. 2

BEFORE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Original Application No. 402/2024
(IA NO 459/2024)

Ghirrau Lal Mishr and Ors Applicant

Versus

State of Uttar Pradesh Respondent(s)

Date of hearing: 18.10.2024

CORAM: HON'BLE MR. JUSTICE SUDHIR AGARWAL JUDICIAL MEMBER
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER

Applicant: None

Respondents: Mr. Bhanwar Pal Singh Jadon and Ms. Gargi Chaturvedi, Advocate for respondent no. 1, 2, 4 and 5.
Mr. Pradeep Misra, Advocate for UPPCB (through VC)
Mr. Vinayak Tyagi, Mr. Prateek Khandelwal, Mr. Ankit Pandey, Mr. Shashank Singh and
Mr. Siddharth Srivastava, Advocates for respondents no. 6 to 10

ORDER

1. Issue in this matter is with regard to encroachment of flood plain area which would first require determination/demarcation of 'flood plain zone' of concerned River.

2. It appears that District Magistrate has proceeded to put pillars at a distance of 50 mtrs without demarcation of flood plain zone which is not in accordance with law. River Tedhi meets River Saryu which ultimately meets River Ganga and therefore, River Ganga (Rejuvenation, Protection and Management) Authorities Order, 2016 is applicable and flood plain zone has to be demarcated in manner stated in said order. Since river in question ultimately a tributary of River Ganga, River Ganga (Rejuvenation,

NOTARY Tripurari Prasad Upadhyay Advocate Reg. No. 13361 Distt. Gonda GOVT. OF INDIA

Protection and Management) Authorities Order, 2016 is applicable to River Ganga and all its tributaries.

3. Above aspect was considered by Tribunal on 19.09.2024 when Sh. B.P.S Jadon, Advocate appearing for respondents 1, 2, 4 and 5 sought time to place on record affidavit of District Magistrate with regard to demarcation and identification of floodplain area of river in question.

4. Pursuant to order dated 19.09.2024, District Magistrate, Gonda has filed affidavit dated 16.10.2024. It is stated that Tedhi River originates from Chitaurah Lake located at latitude 27.538831 and longitude 81.641290 in district Baraich. It traverses through districts of Baraich and Gonda, flowing in a south-eastern direction and ultimately merges with Ghagra River near Village Lolpur situated in development block Vikramjot of district Basti. Estimated total length of Tedhi river is about 230 Kms.

5. Learned counsel Sh. B.P.S Jadon appearing for State also could not dispute during course of arguments that, River Ghagra ultimately merges with River Ganga and therefore river Tedhi for all purposes is a tributary of River Ganga attracting provisions of River Ganga (Rejuvenation, Protection and Management) Authority's Order 2016.

NOTARY Tripurari Prasad Upadhyay Advocate Reg. No. 13361 Distt. Gonda GOVT. OF INDIA

6. Affidavit of District Magistrate further states that an estimated High Flood Level Flood Zone Map covering an area of 5 km on both sides of river was prepared by conducting 3D contouring using modern techniques including, Shuttle Radar Topography Mission; Arc-GIS and Google Earth.

7. Executive Engineer, Saryu Drainage Division 1 Gonda sent a letter dated 26.09.2024 to Director, U.P Geo Spatial, Directorate, Gomtinagar with a request to make survey of River Tedhi and provide a map with 1 mtr contour interval along with performa bill for survey work. U.P Geo Spatial,

Directorate expressed need to mark entire river on Google Earth up to 500 meters on both sides in KML/KMZ. Required information was provided vide email dated 07.10.2024. Further a request has been made by Executive Engineer, Saryu Division with Chief Engineer, Information System organization Irrigation and Water Resources Department, U.P Lucknow to provide necessary data for floodplain mapping including remote sensing images of catchment area and an inundation map. It is said that this information has been received and analysis of data is in progress. However, for identification and demarcation of floodplain zone, it is said that National Institute of Hydrology, Roorkee, State of Uttarakhand has been hired to provide and entire process of demarcation will take seven months.

8. In our view, request for 7 months is unreasonable and shows a lethargic attitude on the part of Authorities. When basic data has already been collected, in our view, remaining work can be completed within less than half of time requested by Authorities concerned.

9. In the circumstances, we direct District Magistrate, Gonda to ensure demarcation and identification of flood plain zone of River Tedhi by 15.01.2025 and submit a compliance report by 17.01.2025.

10. We are also aware that complaint is about illegal encroachment and construction in prohibited area i.e. on side of river bank of River Tedhi. Taking advantage of situation, construction activities, if allowed to continue may create further complications in the matter, even after demarcation and identification of flood plain zone.

NOTARY Tripurari Prasad Upadhyay Advocate Reg. No. 13961 Area Distt. Gonda OATH COMMISSIONER OF INDIA

11. To obviate any such contingency, we direct that until further orders, no construction activities shall be allowed within 200 meters of High Flood Level from middle of river and this order shall be ensured and complied with by District Magistrate, Gonda.

12. List 17.01.2025.

Sudhir Agarwal, JM

Dr. Afroz Ahmad, EM

October 18, 2024
Original Application No. 402/2024
(IA NO 459/2024)
AB

भारत सरकार
GOVT. OF INDIA

आज़ादी का अमृत महोत्सव

टेली-फैक्स/Tele-fax – 0522-2720634
दूरभाष/Telephone-0522-2720638
ई-मेल@E-mail: up.gdc.soi@gov.in (Tech)
upgdc-lko@up.nic.in (Admn)

निदेशक का कार्यालय/Office of Director
भारतीय सर्वेक्षण विभाग/Survey of India
मानचित्र भवन/Manchitra Bhawan
उत्तर प्रदेश भू-स्थानिक निदेशालय (उत्तरी क्षेत्र)
Uttar Pradesh G.D.(Northern Zone)
5, विभूतिखण्ड, गोमतीनगर, लखनऊ -226010(उ0प्र0)
5, Vibhuti Khand, Gomti Nagar, Lucknow-226010 (UP)

पत्र सं0 त-6509 /39-सी (कोर्ट केस) दिनांक: 12 /12/2024

सेवा में,

अधिशासी अभियन्ता,
सरयू ड्रेनज खण्ड-प्रथम,
गोण्डा (उ.प्र.)।

विषय :-मा0 राष्ट्रीय हरित अधिकरण नई दिल्ली में विचाराधीन वाद संख्या ओ0ए0-402/2024 घिर्राउ लाल मिश्र व अन्य बनाम स्टेट ऑफ उ.प्र. व अन्य में पारित आदेश के अनुपालन में जनपद – गोण्डा में टेढ़ी नदी के फ्लड प्लेन जोन के निर्धारण के संबंध में।

संदर्भ : आपके कार्यालय का पत्रांक 684/स.ड्रे.ख.प्र.गो./एन0जी0टी0 दिनांकः 26 सितम्बर, 2024

महोदय,

उपरोक्त संदर्भित पत्रों व विषय के अन्तर्गत वांछित सूचना निम्न प्रकार हैः-

Cost Estimate

	Activity	Rate per Sq. km.	Area in Sq. km.	Amount in Rs
a.	Field Data Acquisition through Drone & High resolution optical camera mounted on Aircraft	20000	480	₹ 96,00,000.00
b.	One Hard copy Map	400	480	₹ 1,92,000.00
c.	**SUM of a and b**			₹ 9,792,000.00
d.	GD Overhead Charge @ 25 %			₹ 2,448,000.00
e.	**SUM of c and d**			₹ 12,240,000.00
f.	Contingent / Unforeseen Expenditure Charge @ 10%			₹ 1,224,000.00
g.	**Grand Total**			₹ 1,34,64,000.00
	(Rupees One Crore Thirty Four Lac Sixty Four Thousand only)			

उपरोक्त आपकी सूचना एवं आवश्यक कार्यवाही हेतु प्रेषित है।

संलग्नः- यथोपरि।

NOTARY Tripurari Prasad Upadhyay Advocate Reg No. 13361 Area Distt. Gonda GOVT. OF INDIA

भवदीय,

Signed by Pawan Kumar Dwivedi
Date: 13-12-2024 13:12:43

(पवन कुमार द्विवेदी)
अधिकारी सर्वेक्षक/तकनीकी अधिकारी
कृते निदेशक

प्रतिलिपिः- 1. भारत के मत्स्यसर्वेक्षक, देहरादून को सूचनार्थ प्रेषित।
2. अपर मत्स्यसर्वेक्षक, उत्तरी क्षेत्र दिल्ली कैंट को सूचनार्थ प्रेषित।
3. मुख्य अभियन्ता, सरयू परियोजना -प्रथम सिंचाई एवं जल संसाधन विभाग उ.प्र., अयोध्या को सूचनार्थ प्रेषित।

NOTARY
Tribhuvan Prasad Upadhyay
Advocate
Regd. No. 13361
Distt. Gonda
GOVT. OF INDIA

ANNEXURE-A/3

भारत सरकार
GOVT. OF INDIA

निदेशक का कार्यालय/Office of Director
भारतीय सर्वेक्षण विभाग/Survey of India
मानचित्र भवन/Manchitra Bhawan
उत्तर प्रदेश भू-स्थानिक निदेशालय (उत्तरी क्षेत्र)
Uttar Pradesh G I D (Northern Zone)
5, विभूतिखण्ड, गोमतीनगर, लखनऊ -226010(उ0प्र0)
5, Vibhuti Khand, Gomti Nagar, Lucknow-226010 (UP)

टेली-फैक्स/Tele-fax 0522-2720634
दूरभाष/Telephone-0522-2720638
ई-मेल/e-mail: up.gdc.soi@gov.in (Tech)
upgdc-lko@up.nic.in (Admn)

पत्र संख्या त- 149 /39-C-ED (Court Case) दिनांक 08/01/2025

सेवा में,

मुख्य अभियन्ता,
(सरयू परियोजना-प्रथम)
सिंचाई एवं जल संसाधन विभाग, अयोध्या (उ.प्र.)।

विषयः- मा0 राष्ट्रीय अधिकरण, नई दिल्ली में वाद संख्या ओ.ए.-402/2024 घिर्राऊ लाल मिश्र व अन्य बनाम स्टेट ऑफ उ.प्र. व अन्य में पारित आदेश के अनुपालन में जनपद गोण्डा में टेढ़ी नदी के फ्लड प्लेन जोन के निर्धारण के संबंध में।

संदर्भः- 1. आपके कार्यालय का पत्रांक 27/मु.अ.स.प्र./एन.जी.टी. दिनांक 07/01/2025
2. अधिशासी अभियन्ता, सरयू ड्रेनेज खण्ड-प्रथम, जनपद-गोण्डा का पत्रांक 22/ स.ड्रे.ख.प्र.गो./ एन.जी.टी. दिनांक 07/01/2025

महोदय,

उपरोक्त संदर्भित पत्रों के अनुक्रम में अवगत कराना है कि इस विभाग में परियोजना हेतु निधि प्राप्ति (Fund Receipt) के लिए वितीय तंत्र (Financial Mechanism) की प्रक्रिया प्रगति पर है। इसके लिए LOA (प्राधिकार का पत्र) अथवा सिविल जमा खाता (Civil Deposit account) के द्वारा भुगतान किया जाना है। जिससे कि परियोजना के कार्यान्वयन हेतु आपके द्वारा उपलब्ध करवाये गये भुगतान को सीधे उपयोग में लिया जा सके। प्रक्रिया को पूर्ण होने पर आपको अवगत करवा दिया जायेगा।

वर्तमान में आपको इस कार्यालय द्वारा हाल ही में तैयार 3मी. से 5मी. तक कन्टूर इन्टरवल का जी.आई.एस. डाटा आपको अग्रिम योजना निर्धारण हेतु उपलब्ध कराया जा रहा है। 01मी. कन्टूर इन्टरवल के साथ मानचित्र तथा हाई रिजोल्यूशन DEM आपको ड्रोन सर्वे होने के पश्चात् ही उपलब्ध कराया जायेगा।

यह पत्र इस आशय से भेजा जा रहा है कि आप अपने कार्यालय से किसी अधिकारी/कर्मचारी को नामित कर इस कार्यालय से हार्ड डिस्क की सहायता से शीघ्र अति शीघ्र डाटा प्राप्त कर लें।

NOTARY Tripurari Prasad Upadhyay Advocate Regd. No. 13361 Area Distt. Gonda GOVT. OF INDIA

भवदीय,
09.01.25
(पवन कुमार द्विवेदी)
अधिकारी सर्वेक्षक/तकनीकी अधिकारी
कृते निदेशक

प्रतिलिपिः- 1. भारत के महासर्वेक्षक, देहरादून को सूचनार्थ प्रेषित।
2. अपर महासर्वेक्षक, उत्तरी क्षेत्र दिल्ली को सूचनार्थ प्रेषित।
3. अधिशासी अभियन्ता, सरयू ड्रेनेज खण्ड-प्रथम जनपद-गोण्डा को सूचनार्थ प्रेषित।

A/4

जिलाधिकारी महोदया, जनपद–गोण्डा।

ओ0ए0–402/2024 विरेऊ लाल मिश्र व अन्य बनाम स्टेट आफ उ0प्र0 व अन्य में मा0 राष्ट्रीय अधिकरण, नई दिल्ली द्वारा पारित आदेश दिनांक 18.10.2024 के क्रम में सुनवाई की तिथि 17.01.2025 निर्धारित है। उक्त वाद में दिनांक 18.10.2024 को मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में सुनवाई के उपरान्त दिनांक 15.01.2025 तक टेढ़ी नदी का फ्लड प्लेन का सीमाकंन कर दिनांक 17.01.2025 को अनुपालन आख्या प्रस्तुत करने के आदेश जारी किये गये। उक्त प्रकरण में Response/Reply का आलेख निम्नवत है :–

1. टेढ़ी नदी जनपद बहराईच व गोण्डा होते हुए जनपद बस्ती के विकाराखण्ड विक्रमजोत के ग्रामसभा लोलपुर के पास घाघरा नदी में मिल जाती है। इसका उद्गम स्थल जनपद बहराईच स्थित चित्तौरा झील (अक्षांश–27.538831 एवं देशान्तर–81.641290) से होता है। इसकी कुल अनुमानित लम्बाई 230.00 कि0मी0 है। स्थानीय स्तर पर प्राप्त जानकारी के अनुसार टेढ़ी नदी में अधिकतम बाढ़ वर्ष 1938 में आई थी, प्रश्नगत स्थल कटहा घाट का अक्षांश–27.1064099 एवं देशान्तर–81.9445290 है।
2. टेढ़ी नदी के फ्लड प्लेन जोनिंग के सम्बन्ध में निदेशक, राष्ट्रीय जल विज्ञान संस्थान, रूड़की, उत्तराखण्ड को पत्र लिखकर इस सम्बन्ध में संस्थान की विशेषज्ञता तथा विषयगत कार्य हेतु प्रोफार्मा बीजक की वॉछना की गयी थी। जिसके क्रम में राष्ट्रीय जल विज्ञान संस्थान, रूड़की (NIH) द्वारा उपलब्ध कराये गये प्रस्ताव धनराशि रू0 29.50 लाख के सापेक्ष 60 प्रतिशत धनराशि रू0. 17.70 लाख का भुगतान दिनांक 21.12.2024 को किया जा चुका है तत्पश्चात राष्ट्रीय जल विज्ञान संस्थान द्वारा टेढ़ी नदी का फ्लड प्लेन के सीमाकंन कार्य की प्रगति आख्या उपलब्ध करायी गई है। प्रगति आख्या में NIH, Roorkee द्वारा उक्त कार्य हेतु अन्तिम आख्या जून 2025 तक उपलब्ध कराने हेतु अवगत कराया है (संलग्नक–1)।
3. टेढ़ी नदी के फ्लड प्लेन जोनिंग हेतु NIH, Roorkee ने हाई रिजोल्यूशन Digital Elevation Model (DEM) की वांछना की है जिसे सर्वे आफ इण्डिया (निदेशक यू0पी0 भू–स्थानिक निदेशालय गोमतीनगर, लखनऊ) के द्वारा उपलब्ध कराया जायेगा। 01 मीटर (DEM) उपलब्ध कराने हेतु निदेशक यू0पी0 भू–स्थानिक निदेशालय गोमतीनगर, लखनऊ के द्वारा उपलब्ध कराये गये प्रस्ताव के सापेक्ष धनराशि रूपये 134.64 लाख खण्ड को प्राप्त हो चुका है, जिसे सर्वे आफ इण्डिया से प्रोफार्मा बीजक प्राप्त होने पर भुगतान कर दिया जायेगा।
4. निदेशक यू0पी0 भू–स्थानिक निदेशालय गोमतीनगर, लखनऊ ने अपने पत्र संख्या 149/39-C-ED (Court Case) दिनांक 08.01.2025 के द्वारा 03 से 05 मी0 कन्टूर इन्टरवल का जी0आई0एस0 डेटा उपलब्ध करा दिया है तथा 01 मी0 कन्टूर इन्टरवल का मैप एवं हाई रिजोल्यूशन Digital Elevation Model (DEM) ड्रोन सर्वे के बाद उनके द्वारा उपलब्ध कराया जायेगा। उक्त पत्र के द्वारा उपलब्ध कराये गये डेटा को NIH, Roorkee को प्रेषित कर दिया गया है। निदेशक यू0पी0 भू–स्थानिक निदेशालय, लखनऊ के द्वारा उपलब्ध कराये गये प्रस्ताव में Digital Elevation Model (DEM) उपलब्ध कराने हेतु टेण्डर प्रक्रिया पूर्ण होने के बाद 06 माह का टाइमलाइन दिया गया है।

उपरोक्तानुसार नैरैटिव तैयार कर हस्ताक्षरार्थ प्रस्तुत है, कृपया सहमति की दशा में हस्ताक्षर करना चाहें।

NOTARY Gonda GOVT. OF INDIA

09/1/25

अपर जिलाधिकारी
वित्त एवं राजस्व, गोण्डा

अभिशासी अभियन्ता
सरयू ड्रेनेज खण्ड–प्रथम, गोण्डा

E:\Computer_Operator\Camp.doc

09/1/25
DM

ANNEXURE-
A-5

Progress Report

Plain Zone Delineation of Tedhi River

Submitted to

Saryu Drainage Division -I, Gonda
Irrigation and Water Resources Department, UP

NOTARY
Upadhyay
Advocate
3361
Gonda
GOVT. OF INDIA

Prepared by:

आपो हिष्टा मयोभुवः

NATIONAL INSTITUTE OF HYDROLOGY
ROORKEE – 247 667, UTTARAKHAND

January 2025

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1 INTRODUCTION

Floods constitute one of the major national calamities faced by India almost every year resulting in substantial loss of life, large scale damage to property, disruption of community lifelines besides entailing untold misery to the millions. Concerted efforts have been made over the years to reduce the damage due to floods and mitigate the sufferings of the people. Various structural flood control measures were taken up in the past including construction of reservoirs, embankments, drainage channels, etc. It is, however, now realised that absolute and permanent protection to all flood prone areas and for all magnitudes of floods by structural measures alone is not only impossible but also not economically viable. The emphasis has therefore been rightly shifted to non-structural measures like Flood Plain Zoning and Regulation, Flood Forecasting, etc., to effectively supplement the structural measures for providing sustainable protection to flood affected areas. The broad concept in flood plain zoning is to regulate the land use in order to mitigate the damage potential. The role of flood plains and need for flood plain zoning was recognized by the Central Water Commission (CWC) as early as 1975. CWC had prepared a Model Floodplain Zoning Bill for adaptation by states, but it did not receive due attention from states. This bill envisages zoning of flood plain of a river according to flood frequencies and defines the type of use of flood plain. The States of Manipur, Rajasthan, Uttarakhand, and erstwhile State of Jammu & Kashmir had enacted the legislation. Further, the Guidelines for Flood Plain Zoning by CWC are being prepared.

This study is being carried out as per direction given Hon'ble NGT. The observation of Hon'ble NGT was "River Tedhi meets River Saryu which ultimately meets River Ganga and therefore, River Ganga (Rejuvenation, Protection and Management) Authorities Order, 2016 is applicable and flood plain zone has to be demarcated in the manner stated in the said order. Since the river in question ultimately a tributary of River Ganga, River Ganga (Rejuvenation, Protection and Management) Authorities Order, 2016 is applicable to River Ganga and all its tributaries". Hence, it was decided to demarcate the flood plain corresponding to once in hundred years return period flood.

2 STUDY AREA AND DATA

The Tedhi River is about 230 km long originating at Chittaura Jheel and joins the left bank of Saryu river (Ghaghara) at Ayodhya as shown in Figure 1.

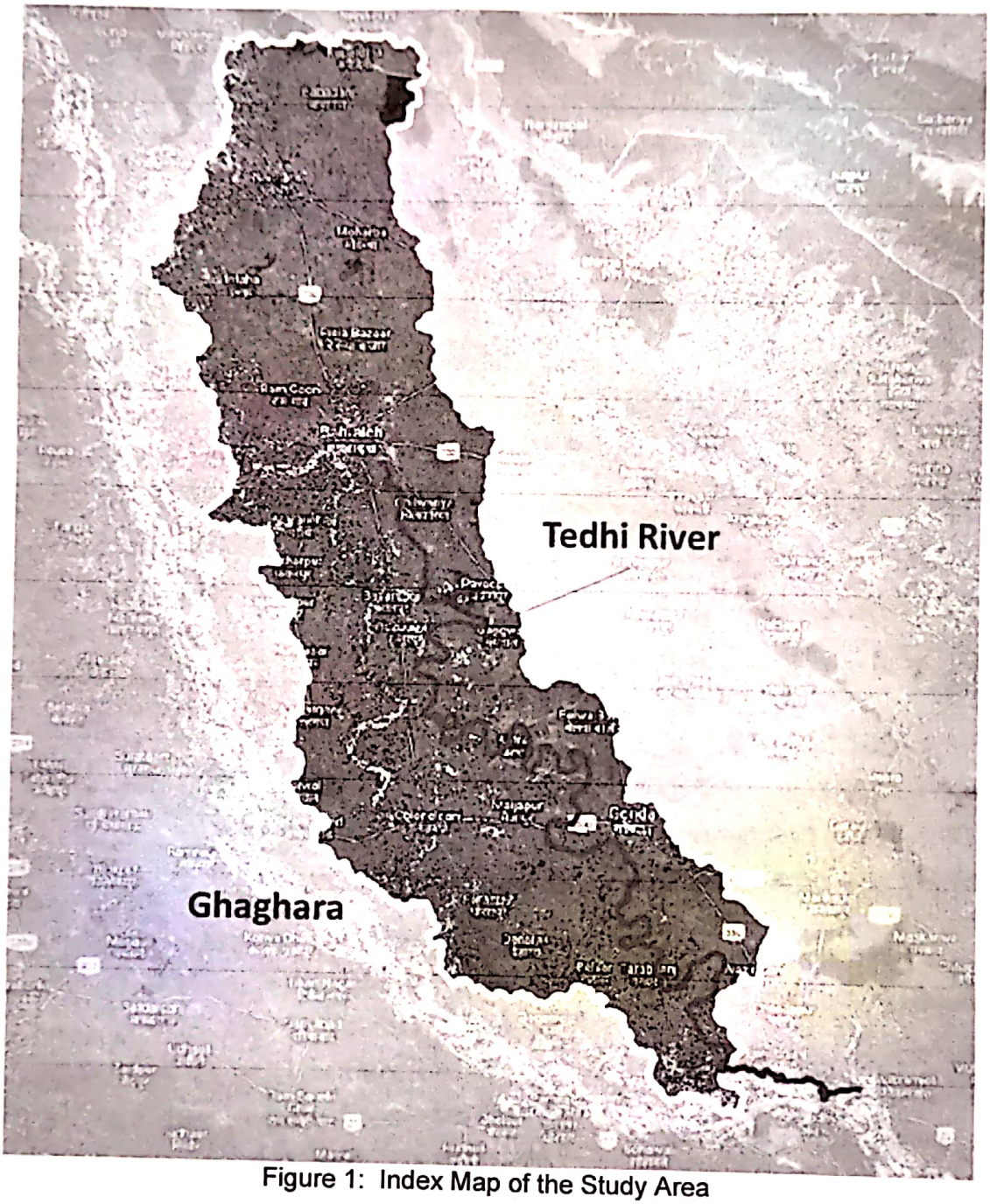


Figure 1: Index Map of the Study Area

2.1 Data

Following data/ information will be used in this study

- 1 m grid spacing Digital Elevation Model (DEM) from the Survey of India.
- 30 m grid spacing FABDEM (Forest And Buildings removed Copernicus DEM).
- Historical Annual peak flood data of CWC sites of Ghaghara for boundary condition and Irrigation Dept. peak discharge data of Tedhi river .
- Analyzed satellite datasets of Joint Research Commission- European commission for the period 1984-2021.
- Annual/ event wise flood extent layer extracted from remote sensing data for the available period from Remote Sensing Applications Centre, Uttar Pradesh (RSAC-UP).
- Surveyed river cross-section and embankment data to be provided by Irrigation and Water Resources Department Govt. of U.P.

The long term annual maximum data and water level are available at Two G&D sites. Details are given in Table 1.

Table 1: Summary of data availability at various G&D sites.

SN	Site	Data available
1	Tedhi	2001 to 2023
2	Saryu	1970 to 2024

The 1 m grid spacing Digital Elevation Model (DEM) from the Survey of India are to be made available to NIH Roorkee.

3 SOFTWARE USED

3.1 Hydraulic Model

HEC-RAS, a hydraulic model developed by the USACE, is extensively applied in calculating the hydraulic characteristics of rivers. It is an integrated program and uses the following energy equation for calculating water surface profiles:

$$Y_2 + Z_2 + \frac{\alpha_2 V_2^2}{2g} = Y_1 + Z_1 + \frac{\alpha_1 V_1^2}{2g} + h_e$$

Where Y, Z, V, α, $h\,e$, and g represent water depth, channel elevation, average velocity, velocity weighting coefficient, energy head loss, and gravitational acceleration; and subscripts 1 and 2, respectively, show cross sections 1 and 2. This program provides user to input data, data correction, to receive output display and analysis. HEC-RAS model needs details of river cross sections and upstream flow rate. The water depth and mean velocity are calculated for a given cross section using the energy conservation equation HEC-RAS calculates the water levels' variation along the channel and the water level values are overlaid on a digital elevation model (DEM) of the area to get the extent and flood depth using GIS. Spatial data like cross section, river reach, stream network, flow paths, and others have been obtained using RAS mapper of HEC-RAS.

The U. S. Army Corps of Engineers (USACE) developed HEC-RAS, and it is the latest product of 90 years of hydraulic modelling experience in the United States. Hydraulic modelling development began in the United States after a major flood event on the Mississippi River in 1927 prompting the USACE to begin exploring options to prevent flooding. The Hydrologic Engineering Centre (HEC) is a branch of the USACE that was established for the purpose of researching and developing new techniques to deal with the effects of floods (US Army Corps of Engineers). HEC originally began developing physical models to simulate river flow, but as technology progressed, computer programs that could simulate floods were developed. The computer models were then used to predict water surface profiles in response to potential future flood events and better prepare. The latest update on the program, HEC-RAS 6.5 includes capabilities to model the hydraulics of a river both one and two dimensionally. The three governing equations of hydraulics are the energy equation, the momentum equation, and the continuity equation. One-dimensional HEC-RAS uses a variation of the energy equation

in a procedure called the standard step method to calculate the water surface elevation corresponding to different discharges flowing through the hydraulic system being modelled. The stand outputs of HEC RAS model is water surface elevation, depth and velocity. With use of DEM the inundation boundary and other maps can be generated in RAS mapper. These maps can be exported to as vector file (shape) and raster file (.tif) for mapping and further analysis by GIS software.

3.2 Geographic Information System (GIS)

A Geographic Information System (GIS) is required for working with geographical data (both vector and raster) and preparation of maps. Built by Esri, ArcGIS is a comprehensive geospatial platform that integrates and connects data through the context of geography. It provides world-leading capabilities for creating, managing, analyzing, mapping, and sharing all types of data. In this study ArcGIS and QGIS an open-source software are used as GIS platform.

4 METHODOLOGY

The study will be carried out with similar methodology as used by NIH and Central Water Commission (CWC) in the previous studies for river Ganga and Yamuna. A brief methodology is proposed along with flow chart described below:

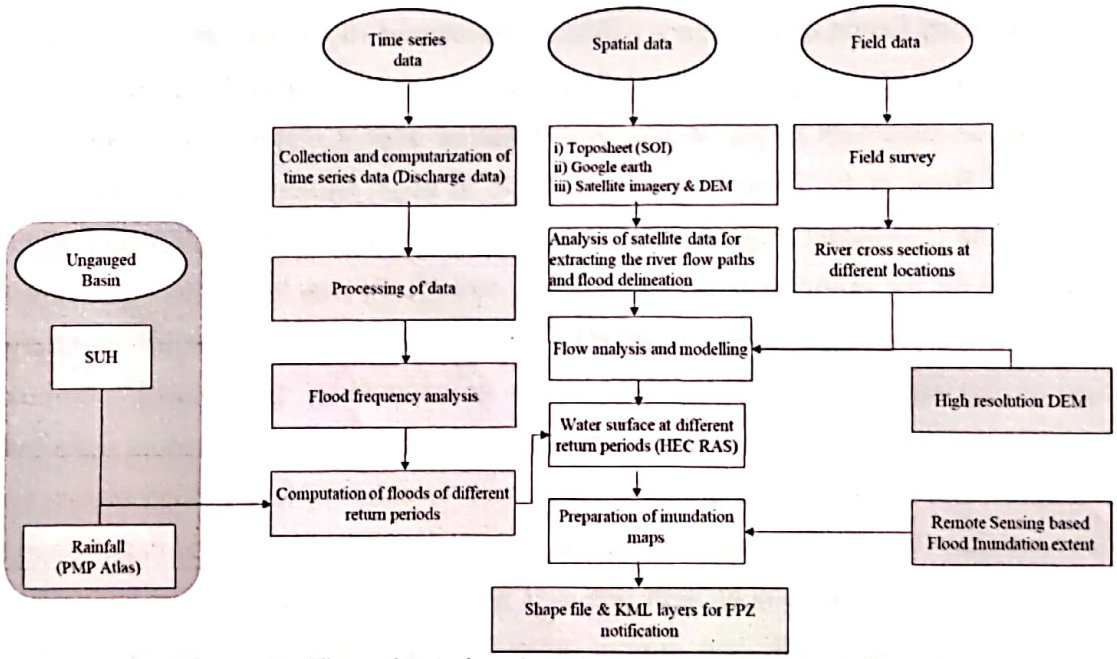
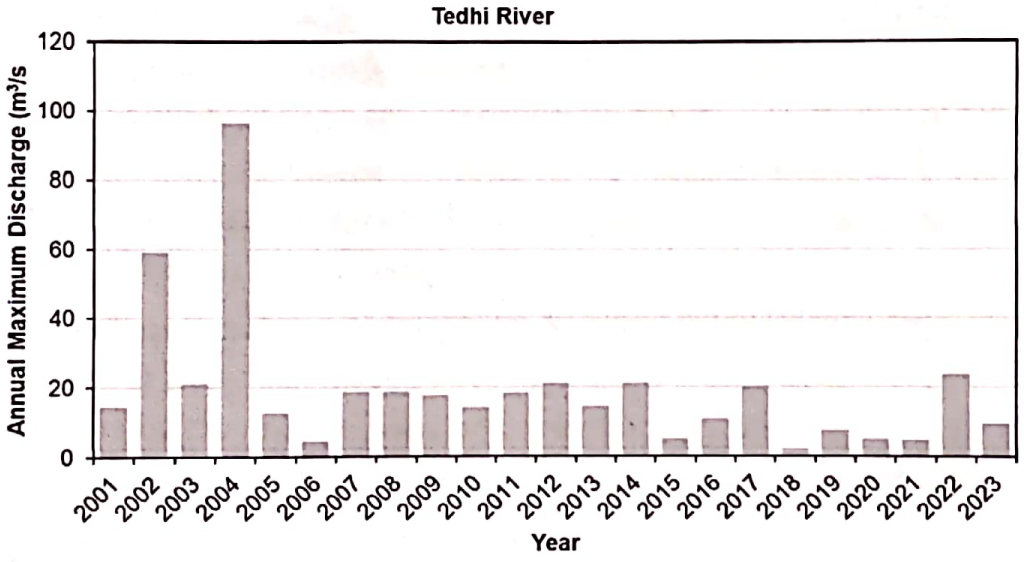


Figure 2: Flow chart showing steps for flood plain delineation

4.1 Flood Frequency Analysis

The catchment area of the Tedhi river will be delineated from the CartoSat DEM and Survey of India Topo Sheets in GIS platform. Various catchment characteristics like Area, Longest Flow Path, Centroidal Longest Flow Path, equivalent stream slope etc. will be estimated. Since, limited historical annual peak discharge data of Tedhi river is available, 100 year return period will also be estimated using rainfall of 100 year return period from PMP atlas (IMD, CWC) and using synthetic unit hydrograph (SUH) approach as applicable. Flood frequency analysis of annual maximum discharge series of available periods at the two gauging sites (Figure 3) is being carried out using the L-moments approach as described elsewhere (Hosking and Wallis, 1997; Kumar and Chatterjee, 2005). Twelve frequency distributions viz. extreme value (EV1), general extreme value (GEV), logistic (LOS), generalized logistic (GLO), normal (NOR), generalized pareto (GPA), generalized normal (GNO), uniform (UNF), exponential (EXP), pearson Type-III (PT3), kappa (KAP) and wakeby (WAK) will be used to identify robust distribution based on the L-moment ratio diagrams and the Z_i^{dist}–statistic criteria.



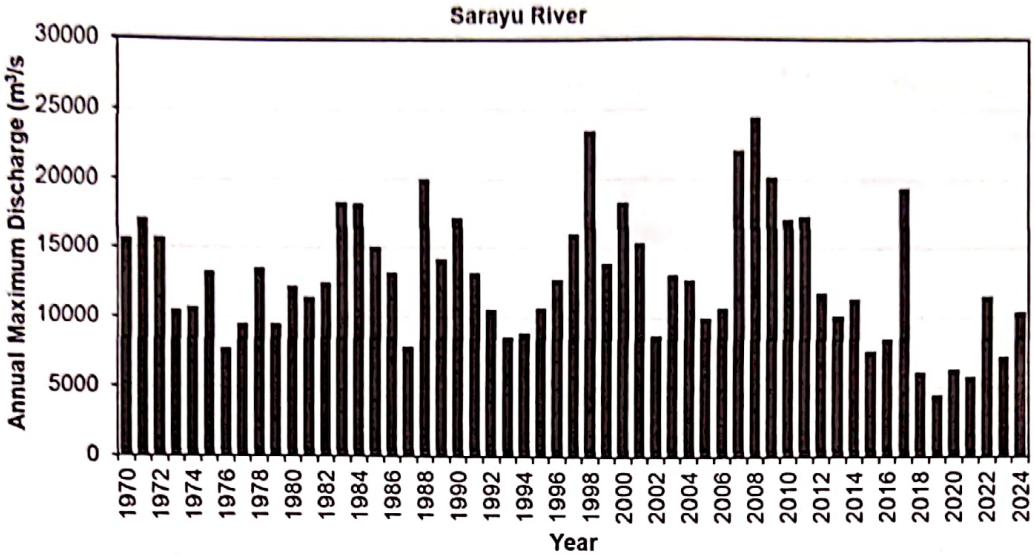
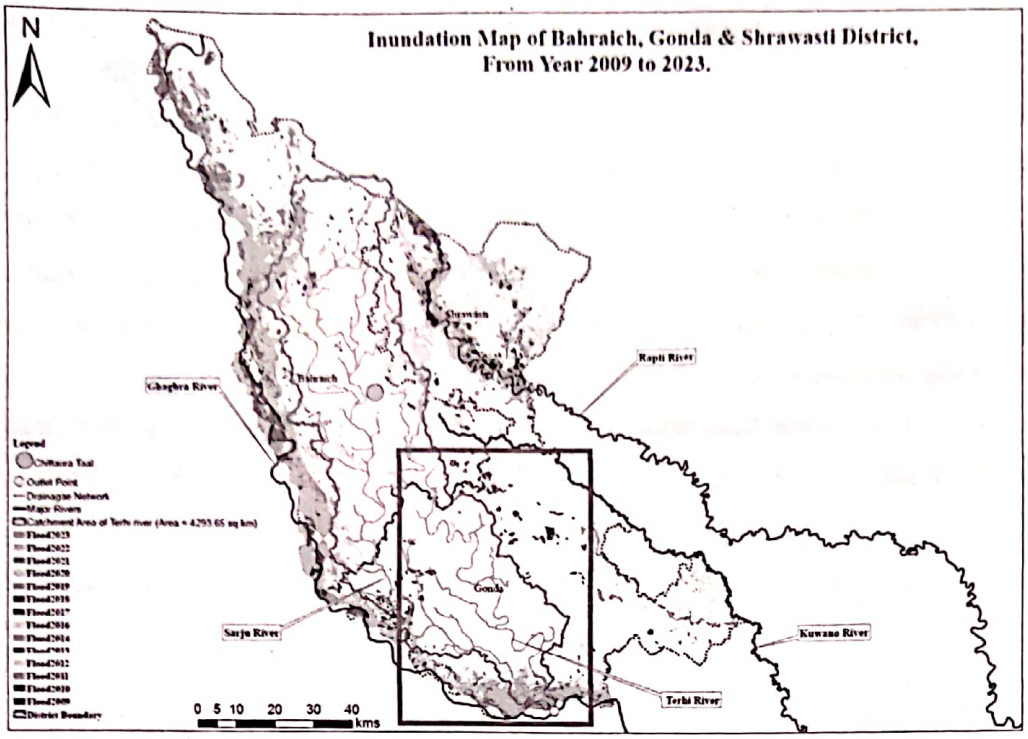


Figure 3: Annual maximum discharge series

4.2 Satellite Based Approach

The Joint Research Centre-European Commission has analyzed Landsat multispectral satellite images of the past 37 years (1984-2021) for deriving the frequency with which water returns from year to year i.e. recurrence interval and maximum flood extent. These data are being analyzed. The flood inundation Extent of recent years will also be collected from the RSAC, UP. This dataset will includes recent flood events of 2000 and 2010 etc. The Landsat satellites collect images of the Earth's surface on a 16-day repeat cycle, whereas daily inundation layer will be obtained from RSAC, UP. Hence the RSAC, UP is expected to provide more detail representation of flooding extent. The flooding extent provided by the RSAC, UP is given below.



4.3 Hydraulic Modelling Approach

Once the flood corresponding to 100 year return period is estimated, the hydraulic model (HEC RAS) will be used to simulate the flow pattern on the existing topography (represented through cross-section, Bathymetry i.e. Digital Elevation Model) for estimating flood inundation extent. HEC-RAS, a hydraulic model developed by the USACE, is extensively applied in calculating the hydraulic characteristics of rivers. HEC-RAS model needs details of river cross sections (for 1-D modelling) and DEM (for 2-D modelling and flood inundation mapping) apart from boundary conditions (discharge, water level etc.).The latest update on the program, HEC-RAS 6.5 includes capabilities to model the hydraulics both one and two dimensionally is used for this study. The HEC-RAS model is being setup using following data:

- Upstream branch to provide constant flood magnitude equal to 100 year return period at upstream boundary.
- Downstream boundary as depth/water level (HFL) of the Ghaghar River at confluence.
- Flood plain bathymetry (DEM), River cross-section for routing the flows.
- Lateral flows at intermediate locations and Gauge sites of Tedhi river will be added.

5 FLOOD PLAIN DELINEATION

The hydraulic model will provide the flood inundation extent for 100 year return period flood. NIH will process the output and the line corresponding to outer extent of flood plain will be provided as a KML file and Shape file to the Irrigation and Water Resources Department, Govt. of UP. The coordinates (Lat, Log) at suitable interval (200 m or bend to bend) will also be provided for further use. The Irrigation and Water Resources Department, Govt. of UP after verification/validation of the line may take-up the work for physical demarcation and notification as per necessity and directive of Hon'ble NGT.

6 Future Work Plan

The major time line of activities of this study are given below. As mentioned at section 2.1 the satellite /remote sensing-based flood inundation extent shape file needs to be obtained from RSAC, UP. The 1m DEM are yet to be provided by Survey of India. In the mean time analysis are being carried out with available FAB DEM. The hydraulic modelling approach based inundation map will be developed using these data as per availability of any surveyed river cross-section. After this, both the results (satellite image and hydraulic modelling) will be combined by taking union of the flood inundation areas obtained these approach to make final flood plain boundary for 100 year return period flood. The flood plain boundary will be provided as georeferenced GIS layer (shape file) so that it can be super imposed over any other layer as per requirement. The coordinates (Lat, Long) at regular interval will also be provided, so that it can be marked on the ground when required.

SN	Activity	Month						
		Dec	Jan	Feb	March	April	May	Jun
1	Catchment delineation and selection of river reaches							
2	Data collection and Processing • Discharge data, JRC data • Satellite base inundation extent from RSAC, UP • FAB DEM							
3	Flood frequency analysis: Estimation of flood for 100 year return period							
6	Hydraulic model setup using HEC RAS							
7	Finalization of hydraulic model results with structures, embankments etc. with sponsoring agency							
8	Submission of interim findings for discussion, result verification with sponsoring agency.							
9	Finalization of delineation of flood plain							
10	Submission of draft Report							
11	Submission of final Report							

*Final report will be submitted after incorporating the comments received from the sponsoring agency.

Bibliography

Hosking, J.R.M., and Wallis, J.R. (1997). *Regional frequency analysis: an approach based on L-moments*. Cambridge University Press, Cambridge.

Kumar, R., and Chatterjee, C. (2005). Regional flood frequency analysis using L-moments for North Brahmaputra Region of India. *Journal of Hydrologic Engineering, American Society of Civil Engineers, 10(1)*, 1–7.

NEW DELHI, FRIDAY, OCTOBER 7, 2016/ASVINA 15, 1938: https://nmcg.nic.in/writereaddata/fileupload/47_AuthorityNotification.pdf

Regarding flood plain zoning of Tedhi River.

1 message

Executive Engineer <eesaryudrainagekhand1@gmail.com> Fri, 3 Jan 2025 at 1:49 pm
To: Jagadish Patra <patra.nih@gmail.com>

Sir, Demarcation of Flood plain zone of tedhi river is to be done according to River Ganga (Rejuvenation, Protection and Management) Authorities Order, 2016. As per telephonic conversation with you following document/data is attached with this mail for your further reference.

1- KML file of catchment area of tedhi river.

2- Inundation map of tedhi river .

3- Discharge data of tedhi river at durjanpur.

4- Hydrological data of Saryu/Ghaghra river near Ayodhya.

Please find the attachment and do the needful regarding the above subject. Next hearing of OA no 402/2024 is scheduled on 17.01.2025.

Thanks and regards

NOTARY
Upadhyay
Advocate
3361
Gonda
GOVT. OF INDIA

 02 NGT/25-सि.4 3.न-1835553

ANNEXURE-A1

प्रेषक:–

मुख्य अभियन्ता(जल संसाधन),
कार्यालय प्रमुख अभियन्ता,
सिंचाई एवं जल संसाधन विभाग, उ0प्र0,
लखनऊ।

सेवा में,

संयुक्त सचिव,
सिंचाई एवं जल संसाधन अनुभाग–4,
उ0प्र0 शासन, लखनऊ।

पत्रांक: 26 / मु0अ0(ज0सं0) / अनिगं–1 / अनिख–3, दिनाँक 09 जनवरी, 2025

विषय:–मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 संख्या–402 / 2024, धिर्राऊ लाल व अन्य बनाम स्टेट ऑफ उ0प्र0 व अन्य में पारित आदेश दिनांक–18.10.2024 के अनुपालन के सम्बन्ध में।

संदर्भ:– मुख्य अभियन्ता (सरयू परियोजना–1), सिंचाई एवं जल संसाधन विभाग, उ0प्र0, अयोध्या का पत्रांक–40 / मुअसप्र / एन0जी0टी0, दिनांक–09.01.2025

महोदय,

कृपया उपरोक्त विषयक संदर्भित पत्र (छायाप्रति संलग्न) का अवलोकन करने का कष्ट करें। मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 संख्या–402 / 2024, धिर्राऊ लाल व अन्य बनाम स्टेट ऑफ उ0प्र0 व अन्य में पारित आदेश दिनांक–18.10.2024 के द्वारा दिनांक–15.01.2025 तक जनपद गोण्डा के क्षेत्र में आने वाली टेढ़ी नदी के फ्लड प्लेन जोन का निर्धारण कर अगली सुनवाई की तिथि 17.01.2025 से पूर्व अनुपालन रिपोर्ट प्रस्तुत करने के निर्देश दिए गए हैं।

उक्त निर्देश के क्रम में मुख्य अभियन्ता (सरयू परियोजना–1), सिंचाई एवं जल संसाधन विभाग, उ0प्र0, अयोध्या का पत्रांक–40 / मुअसप्र / एन0जी0टी0, दिनांक–09.01.2025 द्वारा टेढ़ी नदी के फ्लड प्लेन जोन का चिन्हांकन सम्बन्धी रिपोर्ट एवं उक्त वाद में दाखिल किए जाने वाले Response/Reply का आलेख जिलाधिकारी गोण्डा से अनुमोदनोपरान्त प्रेषित किया गया है, जो निम्नवत् है:–

मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में वाद संख्या ओ0ए0–402 / 2024 धिर्राऊ लाल मिश्र व अन्य बनाम स्टेट आफ उ0प्र0 व अन्य।

उपरोक्त के सम्बन्ध में अवगत कराना है कि विषयांकित वाद संख्या ओ0ए0–402 / 2024 के दिनांक 16.09.2024 के आदेश में टेढ़ी नदी का फ्लड प्लेन गंगा नदी (संरक्षण, सुरक्षा एवं प्रबंधन) अधिकरण आदेश, 2016 के क्रम में लगाने के आदेश जारी किये गये है। उक्त वाद में दिनांक 18.10.2024 को मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में सुनवाई के उपरान्त दिनांक 15.01.2025 तक टेढ़ी नदी का फ्लड प्लेन का सीमाकंन कर दिनांक 17.01.2025 को अनुपालन आख्या प्रस्तुत करने के आदेश जारी किये गये। उक्त प्रकरण में Response/Reply का आलेख निम्नवत है :–

1. टेढ़ी नदी जनपद बहराईच व गोण्डा होते हुए जनपद बस्ती के विकासखण्ड विक्रमजोत के ग्रामसभा लोलपुर के पास घाघरा नदी में मिल जाती है। इसका उद्‌गम स्थल जनपद बहराईच स्थित चित्तौरा झील (अक्षांश–27.538831 एवं देशान्तर–81.641290) से होता है। इसकी कुल अनुमानित लम्बाई 230.00 कि0मी0 हैं। स्थानीय स्तर पर प्राप्त जानकारी के अनुसार टेढ़ी नदी में अधिकतम बाढ़ वर्ष 1938 में आई थी, प्रश्नगत स्थल कटहा घाट का अक्षांश–27.1064099 एवं देशान्तर–81.9445290 है।
2. टेढ़ी नदी के फ्लड प्लेन जोनिंग के सम्बन्ध में निदेशक, राष्ट्रीय जल विज्ञान संस्थान, रूड़की, उत्तराखण्ड को पत्र लिखकर इस सम्बन्ध में संस्थान की विशेषज्ञता तथा विषयगत कार्य हेतु प्रोफार्मा वीजक की वाँछना की गयी थी। जिसके क्रम में राष्ट्रीय जल विज्ञान संस्थान, रूड़की (NIH) द्वारा उपलब्ध कराये गये प्रस्ताव धनराशि रू0 29.50 लाख के सापेक्ष 60 प्रतिशत धनराशि रू0. 17.70 लाख का भुगतान दिनांक 21.12.2024 को किया जा चुका है तत्पश्चात राष्ट्रीय जल विज्ञान संस्थान द्वारा टेढ़ी नदी का फ्लड प्लेन के सीमाकंन कार्य की प्रगति आख्या उपलब्ध करायी गई है। प्रगति आख्या में NIH, Roorkee द्वारा उक्त कार्य हेतु अन्तिम आख्या जून 2025 तक उपलब्ध कराने हेतु अवगत कराया है (संलग्नक–1)।
3. टेढ़ी नदी के फ्लड प्लेन जोनिंग हेतु NIH, Roorkee ने हाई रिजोल्यूशन Digital Elevation Model (DEM) की वांछना की है जिसे सर्वे आफ इण्डिया (निदेशक यू0पी0 भू–स्थानिक निदेशालय गोमतीनगर, लखनऊ) के द्वारा उपलब्ध कराया जायेगा। 01 मीटर (DEM) उपलब्ध कराने हेतु निदेशक यू0पी0

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श्री [illegible] 10/1/2025

भू–स्थानिक निदेशालय गोमतीनगर, लखनऊ के द्वारा उपलब्ध कराये गये प्रस्ताव के सापेक्ष धनराशि रूपये 134.64 लाख अधिशासी अभियन्ता, सरयू ड्रेनज खण्ड–प्रथम, गोण्डा को प्राप्त हो चुका है, जिसे सर्वे आफ इण्डिया से प्रोफार्मा बीजक प्राप्त होने पर भुगतान कर दिया जायेगा।

4. निदेशक यू0पी0 भू–स्थानिक निदेशालय गोमतीनगर, लखनऊ ने अपने पत्र संख्या 149/39-C-ED (Court Case) दिनांक 08.01.2025 के द्वारा 03 से 05 मी0 कन्टूर इन्टरवल का जी0आई0एस0 डेटा उपलब्ध करा दिया है तथा 01 मी0 कन्टूर इन्टरवल का मैप एवं हाई रिजोल्यूशन Digital Elevation Model (DEM) ड्रोन सर्वे के बाद उनके द्वारा उपलब्ध कराया जायेगा। उक्त पत्र के द्वारा उपलब्ध कराये गये डेटा को NIH, Roorkee को प्रेषित कर दिया गया है। निदेशक यू0पी0 भू–स्थानिक निदेशालय, लखनऊ के द्वारा उपलब्ध कराये गये प्रस्ताव में Digital Elevation Model (DEM) उपलब्ध कराने हेतु टेण्डर प्रक्रिया पूर्ण होने के बाद 06 माह का टाइमलाइन दिया गया है (संलग्नक–2)।

आख्या प्रमुख अभियन्ता एवं विभागाध्यक्ष, सिंचाई एवं जल संसाधन विभाग, उ0प्र0, लखनऊ की सहमति उपरान्त अनुमोदन हेतु प्रेषित है।

संलग्नक–उपरोक्तानुसार।

Rakesh
मुख्य अभियन्ता
(जल संसाधन)

पत्रांक एवं दिनाँक– यथोक्त

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है:–

1–प्रमुख अभियन्ता एवं विभागाध्यक्ष, सिंचाई एवं जल संसाधन विभाग, उ0प्र0, लखनऊ।

2–मुख्य अभियन्ता (सरयू परियोजना–1), सिंचाई एवं जल संसाधन विभाग, उ0प्र0, अयोध्या

मुख्य अभियन्ता
(जल संसाधन)

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ANNEXURE-A/8

संख्या-02 NGT/25-27-सिं०-4-क न 1835553

प्रेषक

चन्द्र भूषण
अनु सचिव,
उत्तर प्रदेश शासन ।

सेवा में

प्रमुख अभियन्ता एवं विभागाध्यक्ष,
सिंचाई एवं जल संसाधन विभाग,
उ०प्र०, लखनऊ ।

सिंचाई एवं जल संसाधन अनुभाग-4 लखनऊ : दिनांक 10.01.2025

विषय : ओ0ए0 संख्या 402/2024 घिर्राऊ लाल व अन्य बनाम स्टेट ऑफ़ उत्तर प्रदेश व् अन्य में मा.राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा पारित आदेश दिनांक 18.10.2024 के अनुपालन के सम्बन्ध में।

महोदय,

उपर्युक्त विषयक कृपया अपने पत्र संख्या-26/मु०अ०(जा०सं०)अनिमं-1/अनिख-3, दिनांक 09.01.2025 का सन्दर्भ ग्रहण करें जिसके द्वारा ओ0ए0 संख्या 402/2024 घिर्राऊ लाल व अन्य बनाम स्टेट ऑफ़ उत्तर प्रदेश व् अन्य मे स्टेट ऑफ़ उत्तर प्रदेश व् अन्य में मा.राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा पारित आदेश दिनांक 18.10.2024 के अनुपालन में अनुपालन आख्या आवश्यक कार्यवाही हेतु उपलब्ध करायी गयी है ।

2- प्रश्नगत वाद में मा. अधिकरण द्वारा पारित आदेश दिनांक 18.10.2024 के अनुपालन में सिंचाई एवं जल संसाधन विभाग की अनुपालन आख्या निम्नवत है:-

मा० राष्ट्रीय हरित अधिकरण नई दिल्ली में ओ०ए० संख्या- 402/ 2024 घिर्राऊ लाल व अन्य बनाम स्टेट ऑफ़ उत्तर प्रदेश व् अन्य के संबंध में आख्या-

1. टेढी नदी जनपद वहराईच व गोण्डा होते हुए जनपद वस्ती के विकासखण्ड विक्रमजोत के ग्रामसभा लोलपुर के पास घाघरा नदी में मिल जाती है। इसका उदगम स्थल जनपद वहराईच स्थित चितौरा झील (अक्षांश-27.538831 एवं देशान्तर-81.641290) होता है। इसकी कुल अनुमानित लम्बाई 230.00 कि0मी0 है। स्थानीय स्तर पर प्राप्त जानकारी के अनुसार टेढ़ी नदी में अधिकतम बाढ़ वर्ष 1938 में आई थी।प्रश्नगत स्थल कटहा घाट का अक्षांश-27.1064099 एवं देशान्तर- 81.9445290 है।

2. टेढ़ी नदी के फ्लड प्लेन जोनिंग के सम्बन्ध में निदेशक,राष्ट्रीय जल विज्ञान संस्थान,रुड़की,उत्तराखण्ड को पत्र लिखकर इस सम्बन्ध में संस्थान की विशेषज्ञता तथा विषयगत कार्य हेतु प्रोफार्मा वीजक की वॉछना की गयी थी। जिसके क्रम में राष्ट्रीय जल विज्ञान संस्थान,रुड़की(N IH) द्वारा उपलब्ध कराये गये प्रस्ताव धनराशि रू0 29.50 लाख के सापेक्ष 60 प्रतिशत धनराशि रू0 17.70 लाख का भुगतान दिनांक 21.12.2024 को किया जा चुका है तत्पश्चात राष्ट्रीय जल विज्ञान संस्थान द्वारा टेढ़ी नदी का फ्लड प्लेन के सीमांकन कार्य की प्रगति आख्या उपलब्ध करायी गई है। प्रगति आख्या में रुड़की (NIH) द्वारा उक्त कार्य हेतु अन्तिम आख्या जून 2025 तक उपलब्ध कराने हेतु अवगत कराया है (संलग्नक.1)।

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3. टेढ़ी नदी के फ्लड प्लेन जोनिंग हेतु NIH,Roorkee ने हाई रिजोल्यूशन Digital Elevation Model (DEM) की वांछना की है जिसे सर्वे आफ इण्डिया (निदेशक यू0पी0 भू-स्थानिक निदेशालय गोमतीनगर,लखनऊ) के द्वारा उपलब्ध कराया जायेगा। 01 मीटर (DEM) उपलब्ध कराने हेतु निदेशक यू0पी0 भू-स्थानिक निदेशालय गोमती नगर,लखनऊ के द्वारा उपलब्ध कराये गये प्रस्ताव के सापेक्ष धनराशि रूपये 134.64 लाख खण्ड को प्राप्त हो चुका है,जिसे सर्वे आफ इण्डिया से प्रोफार्मा बीजक प्राप्त होने पर भुगतान कर दिया जायेगा।

4. निदेशक यू0पी0 भू-स्थानिक निदेशालय गोमती नगर ,लखनऊ ने अपने पत्र संख्या 149/39-C-ED(Court Case) दिनांक 08.01.2025 के द्वारा 03 से 05 मी0 कन्टूर इन्टरवल का जी0आई0एस0 डेटा उपलब्ध करा दिया है तथा 01 मी0 कन्टूर इन्टरवल का मैप एवं हाई रिजोल्यूशन Digital Elevation Model (DEM) ड्रोन सर्वे के बाद उनके द्वारा उपलब्ध कराया जायेगा। उक्त पत्र के द्वारा उपलब्ध कराये गये डेटा को NIH, Roorkee को प्रेषित कर दिया गया है। निदेशक यू0पी0 भू-स्थानिक निदेशालय,लखनऊ के द्वारा उपलब्ध कराये गये प्रस्ताव में Digital Elevation Model (DEM) उपलब्ध कराने हेतु टेण्डर प्रक्रिया पूर्ण होने के बाद 06 माह का टाइमलाइन दिया गया है (संलग्नक.2)

3 इस सम्बन्ध में मुझे यह कहने का निदेश हुआ है कि कृपया विषयगत वाद में उपर्युक्त तथ्यों के आधार पर स्थायी अधिवक्ता के माध्यम से प्रतिशपथ पत्र तैयार कराकर मा.राष्ट्रीय हरित अधिकरण में दाखिल कराने एवं कृत कार्यवाही से शासन को भी अवगत कराने का कष्ट करें।

संलग्नक-यथोक्त।

NOTARY Govt. of India Advocate No. 13361 Dist. Gonda

भवदीय,

(चन्द्र भूषण)
अनु सचिव।
Signed by Chandra Bhushan
Date: 10-01-2025 18:36:29

पृष्ठांकन संख्या एवं दिनांक तदैव

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित ।

(1) मुख्य अभियंता (जल संसाधन), सिंचाई एवं जल संसाधन विभाग, उ0प्र0, लखनऊ।

(2) मुख्य अभियंता (सरयू-1), सिंचाई एवं जल संसाधन विभाग, उ0प्र0, अयोध्या ।

आज्ञा से,

चन्द्र भूषण

अनु सचिव।